



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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June 28, 2016

**4 NBFCs surrender their Certificate of Registration to RBI**

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Shrigopal Finance and Investment Private Limited	82-A, Flat No. 33, Brindavan Society, Thane - 400601	B-13.01360	August 23, 2000	April 11, 2016
2.	M/s Wall Street Finance Limited	Spice Tower, CTS – R10, Phase II, Anand Nagar, New Link Road, Jogeshwari West, Mumbai - 400102	B-13.01358	August 09, 2000	May 30, 2016
3.	M/s JEL Finance & Investments Limited	Plot No. 29, Nagarjuna Hills, Punjagutta, Telangana, Hyderabad - 500082	N-09.00434	April 30, 2010	June 03, 2016
4.	M/s Maruti Finance Private Limited	Shop No. 6-3-1109/1, 3 <sup>rd</sup> Floor, Rajbhavan Road, Somajiguda, Hyderabad - 500082	B-09.00166	July 29, 2005	June 09, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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